## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2016 CA No.

CORAM:

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Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2016

NAME OF THE PARTIES:

Mr. J. C. Mansukhani & Ors.

V/s.

M/s. Man Industries (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Vishal Maheshwan Alwocale for Petileaner

2. Sharan Tagliani, or Petileaner

and Adulya Pumple

alw Vin Tolley Comments

## <u>Common Order</u> CA No.41 & 42//2016 in CP No.13/397-398/CLB/MB/MAH/2016

## CP No. 67/397-398/CLB/MB/MAH/2016

As the pleadings are almost completed in CP No.13/2016, to have the completeness of the matters, the Respondents in CP 67/2016 are hereby directed to file reply within one week hereof, rejoinder, if any, in 10 days thereafter.

After the completion of the pleadings in both the Company Petitions, this Bench will take up CA No.41 & 42 of 2016 in CP No.13/2016 for hearing. In case this Bench does not find any merit in the Application filed in CP No.13/2016, this Bench will take up both the Petitions for hearing.

List this matter for hearing on 13.12.2016.

sd/-

B.S.V. PRAKASHKUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)